

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No.430  
IA/3064/ND/2024 IN IB/74/ND/2022

**IN THE MATTER OF:**

Rishi Pal Ruhil

...

Applicant

**Under Section 94 (1) (IBC)**

**Order delivered on 05.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

For the Guarantor : Adv. Harsh Gurbani

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **08.08.2024**.

Sd/-

**DR. SANJEEV RANJAN  
MEMBER (TECHNICAL)**